

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/2343 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 3rd April
March, 2025.

Sub: **Casual leave.**

Ref:- Your letter no. DJD/1756/2025 dated 27.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.03.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 27.03.2025 till the evening of 27.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/2344 /A, dated , 03-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)